

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 14

IA 1445/2024 (NEW IA) IN C.P. (IB)/1077(MB)2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **DBS BANK INDIA LIMITED VS MR. SUKANRAJ
BHABUTMAL SHAH**

Section 95(1) of the IBC and Rule 11 of NCLT, 2016

ORDER

Adv. Durgaprasad for the Applicant is present.

IA 1445/2024

The connected matter is posted on 10th April, 2024. List this matter on Board on
10.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh